HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General at Srinagar)

Subject: Modification to the High Court Order No. 579 dated 24.10.2008 and allocation of posts created for e-Courts Mission Mode Project.

ORDER

No:_	570	Dated: 03-08-2-018

The Government vide order No. 956-LD(A) of 2018 dated 15.02.2018 has created the following posts for e-Courts Mission Mode Project:

S.No	Name of the Post	No. of posts	Pay Scale + Grade Pay
1	Senior System Officer	02	9300-34800+4200
2	System Officer	24	5200-20200+2400
3	System Assistant	48	5200-20200+1900

Out of the aforesaid posts, the Hon'ble High Court has been pleased to resolve to allocate the newly created posts to the two Wings of the Hon'ble High Court in the following manner:-

Name of the Wing	No. of posts of Sr. System Officers	No. of posts of System Officers	No. of posts of System Assistants
Jammu	1	1	6
Srinagar	1	1	6

Further, the Hon'ble High Court has, in terms of Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968, been pleased to resolve to lay down/prescribe the qualifications and the mode of appointment/promotion in respect of different categories of e-Courts staff for the Hon'ble High



Court in the manner given hereinbelow, so as to incorporate at the end of High Court Order No. 579 dated 24.10.2008, the following table:

"e-Courts Staff"

Name of the post		Minimum Qualification required	Minimum experience, if any, required	Existing Pay Scale
Senior System Officer	-/	i) M.E. / M.Tech in Computer Science / Computer Engineering (Information Technology);	i) At least one year's experience in the relevant field from a reputed Organization / Institution;	9300-34800 +4200
		Or MCA or B.E. / B.Tech in Computer Science / Computer Engineering (Information & Communication Technology) or M.Sc. (Information Technology / Computer Science) with at least 60% marks in aggregate from a recognized University/Institution.	experience in the relevant field from a reputed Organization / Institution;	
	ii) Thereafter, the post shall be filled up by promotion from amongst the System Officers on the basis of merit cum seniority.	Communication Technology or M. Sc. (IT / Computer Science) with at least 60% marks in aggregate from a recognised University Institution or BCA or BSc (Computer Science) with a least 60% marks in aggregat in Physics / Maths / Statistic Operations Research Computer Science with Pos Graduate Diploma in Computer Science Computer Applications with the computer Applications	year's experience ir the grade of System Officer; c t t t t t t t t t t t t t t t t t t	ı



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Officer a	appointment on the post shall be made by *direct recruitment;	Computer Engineering / Information and Communication Technology or M. Sc. (IT / Computer Science) with at least 60% marks in aggregate from a recognised University / Institution; Or BCA or BSc. (Computer Science) with at least 60% marks in aggregate in Physics / Maths / Statistics Operations Research/Computer Science with Post Graduate Diploma in Computer Applications with at least 60% marks in aggregate from a recognised University/Institution. ii) BCA with 60% marks in aggregate from a recognised University / Institution; Or B. Sc. with one year's Post Graduate Diploma in Computer Science / C	ii) At least five years' experience in the grade of System Assistant.	00-200+2400
System Assistant	*By direc recruitment.	i) BCA with 60% marks i aggregate from a recognise University / Institution;	ed year's working experience in a reputed Organization / Institution;	5200- 20200+1900
		Or ii) B. Sc. with one year Post Graduate Diploma Computer Science Applications with 60 marks in aggregate from recognised University	in experience in a reputed Organization/	

T-1	er years' working or experience in a & reputed th Organization/
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Provided that the term 'direct recruitment' for the first appointment on the posts shall mean permanent absorption of the persons engaged for installation and running of the e-Courts Project who continued to hold such positions as on the date of issue of Government order no.956-LD(A) of 2018 dated 15.02.2018.

Provided further that such persons, as mentioned in first proviso hereinabove, shall be permanently absorbed on the posts retrospectively from the date of creation of the posts in question viz. 15.02.2018."

By Order.

Registrar General

No: 21033-43 NG Dated: 03-00-2010

Copy to the:-

Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar. 1. 2.

Secretary to Hon'ble Mr. Justice_

.....for information of His Lordship.

Registrar Vigilance High Court of J&K, Srinagar. 3.

Registrar Judicial, High Court of J&K, Jammu/Srinagar. 4.

....for information and necessary action.

CPC, e-Courts J&K High Court, Srinagar for information and uploading the same on 5. the High Court website.

Chief Accounts Officer, J&K High Court, Srinagar. 6.

....for information and necessary action.

7. Order file.